

SHRI NARAYAN CHOUBEY (Midnapore): What about my adjournment motion?

MR. SPEAKER: Not allowed. Now, papers to be laid.

12.16 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): On behalf of Shri Parnab Kumar Mukherjee, I beg to lay on the Table a copy of the Aluminium (Control) Amendment Order, 1981 (Hindi and English versions) published in Notification No. S.O. 229(E) in Gazette of India dated the 27th March, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2460/81.]

NOTIFICATION UNDER MERCHANT SHIPPING

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table a copy of the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 311 in Gazette of India dated the 21st March, 1981, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2462/81]

(ब्यवधान)

अध्यक्ष महोदय: आप इस तरह क्या कर रहे हैं?

श्री जार्ज कर्नाम्बोस (मुजफ्फरपुर): आप हमको इसके लिये मौका देंगे क्या?

अध्यक्ष महोदय: आपकी बात हो गई।

NOTIFICATION UNDER PRESS COUNCIL ACT

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to lay on

the Table a copy of the Press Council (Budget and Accounts) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 296(E) in Gazette of India dated the 16th April, 1981, under sub-section (3) of section 25 of the Press Council Act, 1978. [Placed in Library. See No. LT-2462/81]. (ब्यवधान)

अध्यक्ष महोदय: आपकी बात हो गई, अब देख क्या होता है। (ब्यवधान)

अध्यक्ष महोदय: सब कुछ हो रहा है, बात जल्दी गंभीर मसला है।

NOTIFICATION UNDER PREVENTION OF FOOD ADULTERATION ACT

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): I beg to lay on the Table a copy of the Prevention of Food Adulteration (First Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 23(E) in Gazette of India dated the 16th January, 1981 together with a corrigendum thereto published in Notification No. G.S.R. 205(E) in Gazette of India dated the 25th March, 1981, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-2463/81].

(ब्यवधान)

अध्यक्ष महोदय: आप शांति से बैठिये अपना स्थान ग्रहण कीजिये।

NOTIFICATION UNDER NATIONAL HIGHWAYS ACT

SHRI VEERENDRA PATIL: On behalf of Shri Buta Singh, I beg to lay on the Table a copy of Notification No. S.O. 114(E) (Hindi and English versions) published in Gazette of India dated the 19th February, 1981 declaring Biaora-Jaipur road as a National Highway as extension of National Highway No. 12, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-2464/81].